

(d) if so, the measures Government is taking to save these highways and bypass route from dense habitation and buildings?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) Yes Sir, Ministry has enacted a legislation called "The Control of National Highways (Land and Traffic) Act, 2002" to provide for control of land use within the National Highways Right of way and also for removal of unauthorized occupation thereon. The State Governments have also been requested to enact the legislation for control of development activities by demarcating and enforcing building and control lines on private lands beyond the National Highways Right of Way, as it falls within the purview of respective State Governments. The State Governments are required to follow Indian Roads Congress Special Publication 15: "Ribbon Development along Highways and its Prevention".

Roads in U.P. in violation of norms

†2073. SHRI GANGA CHARAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the number of complaints received by Government about roads built in Uttar Pradesh and other parts of the country which do not conform to road standards;

(b) whether any inquiry has been conducted against the people involved therein if so, details of the action taken against those people found guilty;

(c) whether Lucknow to Kanpur, Kanpur to Allahabad, Kanpur to Jhansi via Bard, Jhansi to Shivpuri roads have not been built according to the norms; and

(d) if so, whether an inquiry has been conducted, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No such complaints have been received by Central Government about roads built in Uttar Pradesh and other parts of the country except one complaint in Orissa State, which has been sent to State PWD of Orissa for furnishing the facts to this Ministry. In addition, few complaints have been received by the State PWDs of Uttar Pradesh and Bihar, which are being investigated by them.

(c) The stretches from Lucknow to Kanpur, Kanpur to Allahabad, Kanpur to Jhansi via Bard, Jhansi to Shivpuri are being built as per stipulated norms.

(d) Does not arise.

Guidelines for conversion of State Highways into NHs

2074. SHRI T.T.V. DHINAKARAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether any guidelines have been fixed for conversion of State Highways into National Highways;

† Original notice of the question was received in Hindi.